

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 907 & 908 OF 2018 IN
DFR NO. 2466 OF 2018

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Bhuruka Gases Limited &Anr. Appellant(s)
Versus
Karnataka Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Ms. Pratiksha Mishra
Mr. Balaji Srinivasan
Mr. Mayank Kshirsagar for R-2

ORDER

Learned Counsel, Ms. Pratiksha Mishra appears on behalf of the second Respondent.

Learned Counsel, Ms. Aradhna Tandon appearing for the Appellant submits that she will file affidavit of service within a week. Her submission is placed on record and she is permitted to file the same on or before 27-7-2018.

As agreed by the learned counsel appearing for the parties, list the matter on **30-7-2018**.

(S. D. Dubey)
Technical Member
tpd/vg

(Justice N. K. Patil)
Judicial Member